# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA STARRED QUESTION NO.377 ANSWERED ON 19.08.2025

#### INFRASTRUCTURE FOR PANCHAYATS IN ASSAM

\*377 MD. RAKIBUL HUSSAIN:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the details of the steps taken by the Government to improve road, telecommunications and internet infrastructure for Panchayats in Assam;
- **(b)** the manner in which the Government is providing access to modern technology for better governance to the Panchayats; and
- (c) whether the Government has allocated any special funds for this initiative, if so, the details thereof?

#### **ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (c) A statement is laid on the table of the House

## STATEMENT IN RESPECT OF PART (a) TO (c) OF LOK SABHA STARRED QUESTION No.377 ANSWERED ON 19.08.2025

(a) Rural roads, a state subject, are supported under the Pradhan Mantri Gram Sadak Yojana (PMGSY) to provide all-weather connectivity to eligible unconnected habitations and this comes under the purview of the Ministry of Rural Development (MoRD). As per the information received from MoRD, PMGSY has evolved through PMGSY-II and III for upgradation and consolidation of 1.25 lakh km of key rural routes. As per the information provided by the MoRD, in Assam, till 12.08.2025, 9,269 road works (32,911 km) and 1,466 bridges worth ₹22,349.39 crore have been sanctioned, of which 9,124 works (32,035 km) and 1,423 bridges are completed at an expenditure of ₹22,940 crore.

High-speed internet, data, and mobile services in remote and rural areas are being expanded through targeted projects such as the Comprehensive Telecom Development Plans for the North East and Islands, Left Wing Extremism (LWE) areas, Aspirational Districts, border villages, and the 4G Saturation Scheme. As per the information provided by the Department of Telecommunications, under the ongoing ₹26,316 Cr project to provide 4G in uncovered villages, 21,748 mobile towers (including 931 in Assam) have been commissioned nationwide till June 2025.

Providing internet infrastructure to Gram Panchayats (GPs) is under the Department of Telecommunications, which is implementing BharatNet in phases to connect all GPs and Traditional Local Bodies (TLBs) with high-speed internet. As per the data available on BharatNet Dashboard, as of 12.08.2025, 1,634 of 2,657 GPs/TLBs in Assam are service-ready. The Amended BharatNet Programme, approved on 04.08.2023, aims to upgrade existing networks, cover remaining GPs, and is managed by BSNL. An interface on the eGramSwaraj portal enables Panchayats in service-ready areas to apply for FTTH connections.

**(b)** The Ministry is implementing the e-Panchayat Mission Mode Project (MMP) under RGSA, which has significantly enhanced transparency, efficiency, and governance at the grassroots level. The eGramSwaraj application, developed as part of the e-Panchayat MMP, has facilitated digital planning, accounting, monitoring, and online payments at the Panchayat level. The integration of eGramSwaraj with the Public Financial Management System (PFMS) enables real-time payments to vendors and service providers, ensuring seamless fund flow and reducing delays.

In FY 2024–25, over 2.60 lakh Panchayati Raj institutions (PRIs) across the country onboarded on eGramSwaraj-PFMS interface. Over 2.51 lakh PRIs transferred more than ₹61,000 crore through the eGramSwaraj-PFMS interface. The progress made by States/UTs, under eGramSwaraj for the XV Finance Commission during the year 2024-25 is given at **Annexure-I.** 

To bring transparency to Panchayat procurement, the Ministry has integrated eGramSwaraj with the Government e-Marketplace (GeM). This integration allows Panchayats to procure goods and services through GeM via the eGramSwaraj platform, promoting the "Vocal for Local" initiative. Other applications developed by the Ministry like Meri Panchayat has endeavored to bring transparency in Panchayat Governance by making

information on planning, activities and progress of works in Panchayat accessible to public. Similarly, Panchayat NIRNAY is an online application which aims to bring transparency and better management in conduct of Gram Sabhas by Panchayats.

Further, to strengthen the financial management of Panchayats, the 'AuditOnline' application has been developed for conducting online audits of Panchayat accounts pertaining to the utilization of Central Finance Commission funds. For audit year 2023-24, 2.51 lakh Audit Plans have been created and 2.44 lakh Audit Report have been generated by PRIs.

(c) Under e-Panchayat Mission Mode Project funds are being provided to National Informatics Center Services Inc. (NICSI) for central level support for maintenance of e-Panchayat applications. The year wise annual expenditure on e-Panchayat Mission Mode Project is as under.

#### **Details of annual expenditure on E-Panchayat Mission Mode Project**

(Rs. in Crore)

Financial Year	Actual Expenditure				
2020-21	17.79				
2021-22	11.71				
2022-23	15				
2023-24	16.03				
2024-25	13.47				
2025-26	5.00 (As on 12.08.2025)				

Additionally, the Ministry is implementing Centrally Sponsored Scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23 with the main objective for capacitating Panchayati Raj institutions (PRIs) through imparting training to Elected Representatives (ERs) and other stakeholders to develop their governance capabilities for leadership roles to enable the Gram Panchayats to function effectively. Apart from training, the scheme also provide support to the States/ UTs to create e-enabled Panchayats like Computer and Co-location of Common Service Centres (CSCs) in Gram Panchayat Bhawan on limited scale. The year wise details of computers and CSC collocation approved under revamped RGSA is placed at **Annexure-II** and **Annexure-III**, respectively. Further, the details of funds released to States/UTs under the scheme which includes computers and CSC collocation is at **Annexure-IV**.

Moreover, As per the information provided by the Department of Telecommunications, as on 30.06.2025, Rs. 90813 crores have been disbursed/utilized, including 1170 crores for Assam for enhancing telecom/ broadband connectivity in the country under various Digital Bharat Nidhi (erstwhile USOF) Schemes.

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#### Annexure-I

Annexure referred to in reply to part (b) of the Lok Sabha Starred Question No. 377 answered on 19.08.2025 regarding 'Infrastructure for Panchayats in Assam.

### Adoption of eGramSwaraj for the XV Finance Commission at Panchayat level during FY 2024-25

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats & Equivalent	Block Panchayat onboard	Block Panchayats With Online Payment	Total Number of Zila Panchayats & Equivalent	Zila Panchayat onboard	Zila Panchayats With Online Payment
1	ANDHRA PRADESH	13328	13320	13002	660	660	645	13	13	13
2	ARUNACHAL PRADESH	2108	2108	426	0	0	0	27	26	11
3	ASSAM	2662	2197	2183	191	191	191	30	29	27
4	BIHAR	8054	8054	8046	534	534	531	38	38	38
5	CHHATTISGARH	11701	11684	11540	146	146	146	33	33	27
6	GOA	191	191	97	0	0	0	2	2	2
7	GUJARAT	14656	14645	14006	248	248	248	33	33	33
8	HARYANA	6226	6226	5980	143	143	134	22	22	22
9	HIMACHAL PRADESH	3615	3615	3557	81	81	81	12	12	12
10	JHARKHAND	4345	4345	4335	264	264	263	24	24	24
11	KARNATAKA	5954	5954	5942	238	232	127	31	31	29
12	KERALA	941	941	941	152	152	152	14	14	14
13	MADHYA PRADESH	23011	23011	22987	313	313	311	52	52	52
14	MAHARASHTRA	27955	27940	27025	351	351	312	34	34	34
15	MANIPUR	3812	161	125	0	0	0	12	6	4
16	MEGHALAYA	6817	0	0	2241	0	0	3	3	0

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats & Equivalent	Block Panchayat onboard	Block Panchayats With Online Payment	Total Number of Zila Panchayats & Equivalent	Zila Panchayat onboard	Zila Panchayats With Online Payment
17	MIZORAM	842	842	832	0	0	0	0	0	0
18	NAGALAND	1289	977	0	0	0	0	0	0	0
19	ODISHA	6794	6794	6794	314	314	314	30	30	30
20	PUNJAB	13237	13234	10240	153	151	123	23	22	19
21	RAJASTHAN	11222	11219	10905	361	353	351	33	33	33
22	SIKKIM	199	199	195	0	0	0	6	6	6
23	TAMIL NADU	12525	12525	12520	388	388	388	36	36	36
24	TELANGANA	12991	12768	12648	572	540	514	32	32	32
25	TRIPURA	1194	1194	1175	75	75	75	9	9	9
26	UTTARAKHAND	7795	7795	7757	95	95	95	13	13	13
27	UTTAR PRADESH	57691	57691	57638	826	826	819	75	75	75
28	WEST BENGAL	3339	3339	3339	345	345	345	22	21	21
	Total	264494	252969	244235	8691	6402	6165	659	649	616

#### Annexure-II

Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. 377 answered on 19.08.2025 regarding 'Infrastructure for Panchayats in Assam.

State/UT-wise details of Computers approved under revamped RGSA

Sl. No.	State/UTs	Approved *
1	Andhra Pradesh	1922
2	Arunachal Pradesh	1936
3	Assam	2055
4	Bihar	4267
5	Chhattisgarh	6496
6	Goa	0
7	Gujarat	43
8	Haryana	1363
9	Himachal Pradesh	334
10	Jammu and Kashmir	1318
11	Jharkhand	2306
12	Karnataka	0
13	Kerala	200
14	Madhya Pradesh	289
15	Maharashtra	1625
16	Manipur	141
17	Meghalaya	1677
18	Mizoram	591
19	Nagaland	739
20	Odisha	350
21	Punjab	8334
22	Rajasthan	1554
23	Sikkim	235
24	Tamil Nadu	1594
25	Telangana	3452
26	Tripura	493
27	Uttar Pradesh	3145
28	Uttarakhand	4260
29	West Bengal	1712
30	Andaman & Nicobar	0
31	The Dadra & Nagar Haveli and Daman & Diu	4
32	Lakshadweep	0
33	Ladakh	127
34	Puducherry	0
	Total	52,562

\*Approved from 2022-23 to 2025-26 (as on 31.07.2025)

**Annexure-III** 

Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. 377 answered on 19.08.2025 regarding 'Infrastructure for Panchayats in Assam.

State/UT-wise details of CSC Co-location approved under revamped RGSA

Sl. No	State/UTs State/UTs	CSC Approved*
1	Andhra Pradesh	917
2	Arunachal Pradesh	939
3	Assam	175
4	Bihar	250
5	Chhattisgarh	130
6	Goa	0
7	Gujarat	412
8	Haryana	982
9	Himachal Pradesh	1599
10	Jammu and Kashmir	1106
11	Jharkhand	150
12	Karnataka	258
13	Kerala	8
14	Madhya Pradesh	0
15	Maharashtra	756
16	Manipur	31
17	Meghalaya	92
18	Mizoram	222
19	Nagaland	49
20	Odisha	0
21	Punjab	500
22	Rajasthan	177
23	Sikkim	54
24	Tamil Nadu	460
25	Telangana	241
26	Tripura	23
27	Uttar Pradesh	5612
28	Uttarakhand	800
29	West Bengal	5
30	Andaman & Nicobar	0
31	The Dadra And Nagar Haveli And Daman And Diu	0
32	Lakshadweep	0
33	Ladakh	3
34	Puducherry	0
	Total	15951

<sup>\*</sup>Approved from **2022-23 to 2025-26** (as on 31.07.2025)

Annexure-IV
Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. 377
answered on 19.08.2025 regarding 'Infrastructure for Panchayats in Assam.
Details of Central Share released to States/UTs during under revamped RGSA as on
date

Rs. in Cr.

Sl. No	State Name	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	0.00	0.00	2.52	0.00
2	Arunachal Pradesh	108.69	72.09	70.00	70.00
3	Assam	55.29	77.70	60.00	35.00
4	Bihar	33.37	25.00	0.00	25.00
5	Chhattisgarh	0.00	17.57	16.50	10.00
6	Goa	0.00	0.89	1.35	0.00
7	Gujarat	0.00	0.00	0.00	0.00
8	Haryana	0.00	0.00	5.00	12.50
9	Himachal Pradesh	60.65	19.31	27.21	10.00
10	Jammu and Kashmir	40.00	65.00	65.00	25.00
11	Jharkhand	0.00	31.00	0.00	0.00
12	Karnataka	36.00	20.00	16.25	10.00
	Karnataka			10.23	10.50
13		30.40	10.00	40.00	0.00
14	Madhya Pradesh	28.00	32.17	-	
15	Maharashtra	37.84	116.12	80.00	37.50
16	Manipur	8.63	9.56	0.00	0.00
17	Meghalaya	0.00	6.00	8.00	0.00
18	Mizoram	14.27	10.00	12.00	10.00
19	Nagaland	0.00	10.00	10.00	0.00
20	Odisha	11.40	27.33	20.00	20.00
21	Punjab	34.25	10.00	5.00	10.00
22	Rajasthan	0.00	21.72	15.00	0.00
23	Sikkim	6.01	6.00	7.00	0.00
24	Tamil Nadu	25.42	0.00	45.00	0.00
25	Telangana	0.00	20.00	0.00	0.00
26	Tripura	9.80	7.43	10.00	15.00
27	Uttar Pradesh	85.05	84.13	38.77	0.00
28	Uttarakhand	42.48	64.67	50.00	0.00
29	West Bengal	4.28	33.69	52.68	35.00
	Union Territories				0.00
30	Andaman and Nicobar Island	0.00	0.79	2.12	0.00
31	Dadra and Nagar Heveli And Daman And Diu	1.14	1.00	1.00	0.00
32	Ladakh	0.00	1.00	0.00	0.00
	Total	672.97	800.17	670.40	335.50

\*Fund released as Central Share